

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-315**  
IB-369/ND/2020

**IN THE MATTER OF:**

Mahavir Prasad Bansal

....Applicant

**Vs**

Deluxe Cold Storage and Food Processors Ltd

....Respondent

**SECTION**

U/s 9 of IBC Code, 2016

**Order delivered on 03.02.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Rakesh Kumar, Adv. Ankit Sharma

For the Respondent :

**ORDER**

In pursuant to the order dated 30.01.2020, Ld. Counsel for petitioner seeks further time to file statement of accounts to show that he has received the salary prior to the defaulted amount. Let the same be filed by filing supplementary affidavit. List the case on **19.02.2020**.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Chirag)